

years, value of exports of aluminium products have been reported as under:—

Year	Rupees in crores
1985-86	12 11
1986-87	10.00
1987-88	11 00

} provisional

**Houses/flats allotted to Political Parties in Delhi**

1090. SHRI YASHWANT SINHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what is the number of houses/flats, etc. allotted by Government to political parties and their front organisations in Delhi; and

(b) what is the criterion adopted in determining this entitlement?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) 33.

(b) The criteria adopted for allotment to political parties are given in the enclosed statement.

**Statement**

*Criteria for allotment of accommodation to Political Parties*

Only such of the political parties or groups as have been recognised as such by the Speaker need be given accommodation,

1. Only 1/3rd of the staff within overall ceiling of six units for party for residential purpose may be allotted.
2. As regards accommodation for office, residential buildings may be allotted, subject to availability, after screening the space requirements subject to the condition that licence fee at market rate is charged.

3. Allotment should be made in the name of political parties and not in the name of any office bearer.

**HUDCO funds for Bihar**

1091. SHRI S. S. AHLUWALIA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the allocation of funds by HUDCO to Bihar during 1988-89 and 1989-90 (Proposed) are more than double than that allocated in the last two years;

(b) if so, the details of the construction activities for which these allocations have been made;

(c) whether HUDCO has any monitoring agency to ensure that the money advanced is really utilised for the purpose for which it is given and the quality of constructions conform to prescribed norms; and

(d) whether any deviations were noticed from any of the States in this regard during 1985-86, 1986-87 and 1987-88; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) No, Sir. The allocation of funds of Bihar are indicated below:—

Year	Allocation (Rs. in crores)
1986-87	21.70
1987-88	22.34
1988-89	24.00
1989-90	26.14 (Proposed)

(b) These allocations have been made for housing, Urban Development, Rural Housing, Utility Infrastructure, Staff Housing, Cooperative Housing, Slum Upgradation, Building Materials, Basic Sanitation, Land Acquisition etc.